

MINISTRY OF FINANCE (DEPARTMENT OF REVENUE
AND INSURANCE) NOTIFICATIONS

SHRI BEDABARTI BARUA : Sir, I also beg to lay on the Table a copy each of the following Notifications (in English and Hindi) of the Ministry of Finance (Department of Revenue and Insurance) :-

(i) Notification G.S.R. No. 1417, dated the 20th September, 1971, together with an Explanatory Memorandum thereon.

(ii) Notification G.S.R. No. 1450, dated the 27th September, 1971, together with an Explanatory Memorandum thereon.

(iii) Notification G.S.R. No. 1540, dated the 16th October, 1971, together with an Explanatory Memorandum thereon.

(iv) Notification G.S.R. No. 1641, dated the 30th October, 1971, together with an Explanatory Memorandum thereon.

(v) Notification G.S.R. No. 1642, dated the 30th October, 1971, together with an Explanatory Memorandum thereon.

[Placed in Library. For (i) to (v) See LT—1125/71.]

NOTIFICATIONS UNDER THE FINANCE (No. 2)
Act, 1971

SHRI BEDABARTI BARUA: Sir, I also beg to lay on the Table a copy each of the following Notifications (in English and Hindi) of the Ministry of Finance (Department of Revenue and Insurance), under section 51 of the Finance (No. 2) Act 1971 :

(i) Notification G.S.R. No. 1453, dated the 1st October, 1971, publishing the Foreign Travel Tax Rules, 1971.

(ii) Notification G.S.R. No. 1454, 1455, 1456, 1457 and 1458, dated the 1st October, 1971.

(iii) Notification G.S.R. No. 1542-B, dated the 15th October, 1971.

(iv) Notification G.S.R. No. 1542-C, dated the 15th October, 1971.

(v) Notification G.S.R. No. 1647, dated the 27th October, 1971.

[Placed in Library For (i) to (v) See No. LT—1122/70.]

STATEMENT BY MINISTER

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS/रेल मंत्रालय में उपमन्त्री (SHRI MOHD. SHAFI QURESHI): Sir, I beg to lay on the Table a statement (in English and Hindi) regarding the derailment of train No. 7 Dn. Puri-Howrah Express between Retang and Bhubaneswar stations of the South-East Railway on the 28th November, 1971. [Placed in Library See LT—1177/71.]

REPORT OF THE COMMITTEE ON
PUBLIC UNDERTAKINGS

SHRI DAHYABHAI V. PATEL (Gujarat): Sir, I beg to lay on the Table :

(a) A copy of the First Report of the Committee on Public Undertakings on Hindustan Steel Limited.

(b) A copy of the Minutes of the sitting of the Committee on Public Undertakings (1970-71 and 1971-72) relating to the First Report of the Committee on Hindustan Steel Limited.

MESSAGES FROM THE LOK SABHA

1. THE INDUSTRIAL DISPUTES (AMENDMENT) BILL, 1971

2. THE STAMP AND EXCISE DUTIES (AMENDMENT) BILL, 1971

SECRETARY : Sir, I have to report to the House following messages received from the Lok Sabha signed by the Secretary of the Lok Sabha:

"In accordance with the provisions of Rule 120 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am